

(b) On 17-8-80, at about 22-30 hrs. open wagon no. ER-87262, covered with tarpaulin, loaded with a consignment of 1070 bags of urea booked ex. Vishakhapatnam to Faridkot, which was stabled at Kenduapada Station (South Eastern Railway), due to being sick, was victimised by miscreants and some urea bags were stolen. On checking of the contents of the wagon, 93 bags of urea valued at about Rs. 9,300 were found short.

(c) Six persons have been arrested.

(d) Yes. One RPF Rakshak is reported to have been involved.

(e) Six persons involved in the case have been arrested under Railway Property (Unlawful Possession) Act and the case is under investigation at the RPF Post, Cuttack. The RPF Rakshak who was on duty and is suspected to have connived in the commission of the offence has also been arrested and placed under suspension.

भारतीय दूतावास के साथ पत्र-व्यवहार की भावा

* 51. श्री जयराम वर्मा : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय से भारतीय दूतावासों के साथ पत्र-व्यवहार केवल अंग्रेजी भाषा में ही किया जाता है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या कुछ भारतीय दूतावासों में भारतीय अनुवादक नहीं हैं और कुछ दूतावासों में जो गैर-भारतीय अनुवादक नियुक्त किए गए हैं उन्हें हिन्दी का ज्ञान नहीं है ;

(घ) यदि हां, तो इसके क्या कारण हैं ;

(ङ) क्या कुछ दूतावासों में हिन्दी की टाइप की मशीनें, हिन्दी टाइपिस्ट या आशुलिपिक नहीं हैं जिसके परिणामस्वरूप हिन्दी

में पत्र-व्यवहार करने की इच्छा होने पर भी ऐसा करना संभव नहीं होता है ; और

(च) यदि हां, तो राजभाषा हिन्दी के उत्तरोत्तर प्रयोग में आने वाली अड़चनों को दूर करने के लिए कब तक प्रबंध हो जाएंगे ।

विदेश मंत्री (श्री पी. बी. नरसिंहराव) : (क) और (ख) जी नहीं । हिन्दी और अंग्रेजी दोनों भाषाओं में होता है लेकिन अंग्रेजी में अधिक पत्र-व्यवहार होता है । हिन्दी का प्रयोग अधिकतर प्रोटोकॉल प्रलेखों अंतरराष्ट्रीय संधियों एवं करारों में और विदेशों में हिन्दी के प्रचार तथा अन्य सांस्कृतिक, शैक्षिक और साहित्यिक उद्देश्य के लिए भी एवं प्रसार से सम्बद्ध हमारे पत्र-व्यवहार के लिए किया जाता है ।

(ग) और (घ) हमारे मिशनों में कुछ गैर-भारतीय अनुवादक हैं लेकिन दुभाषिये/अनुवादक का काम अधिकतर हमारे अपने ही अधिकारी करते हैं जिनके लिए सेवा में स्थायी होने के लिए विदेशी भाषा में प्रवीणता और हिन्दी की विभागीय परीक्षा उत्तीर्ण करना अनिवार्य है ।

श्री

(ङ) और (च) हम विदेश स्थित अपने 72 दूतावासों को हिन्दी के टाइपराइटर पहले ही भेज चुके हैं और हमने यह निर्णय किया है कि इस वित्तीय वर्ष के दौरान प्रत्येक मिशन को कम से कम एक टाइपराइटर अवश्य भेज दिया जाए । हमारे पास कुछ प्रशिक्षित हिन्दी टंकक और आशुलिपिक हैं और हम एक ऐसी योजना बनाने की कोशिश में हैं जिसके अन्तर्गत टंकक और आशुलिपिक मुख्यालय में अपनी तैनाती के दौरान, विदेशों में तैनाती से पहले हिन्दी टंकक और आशुलिपिक सीख सकेंगे ।

सरकार इस विषय पर सरकारी नीति की भाव और भाषा के अनुसार हिन्दी के प्रभावी प्रयोग का सुनिश्चित करने का भरसक

प्रयत्न कर रही है। प्रगति एक निरन्तर चलने वाली प्रक्रिया है और इसीलिए इसकी कोई निश्चित तारीख नहीं बताई जा सकती।

Proposed strike of Port and Dock Workers

*52. SHRI K. A. RAJAN:
SHRI VIJAY KUMAR YADAV:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Port and Dock workers in the country have decided to launch an indefinite strike from 18 November, 1980 following the failure of talks with the employees on their demands;

(b) if so, the reasons for the failure of talks; and

(c) what efforts have been made by the Central Government to settle the matter and avert the strike?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The Union affiliated to the four major all India Federation of Port and Dock Workers viz., All India Port and Dock Workers Federation, Indian National Port and Dock Workers Federation, Port Dock and Water front Workers Federation of India and Water Transport Workers Federation of India, had served strike notices in all Major Ports threatening to go on strike from November, 18, 1980, if their demands for wage revision was not settled by that date.

(b) The negotiation in the bilateral Wage Negotiating Machinery, which comprised representatives of the employers and the workers, set up in May, 1980, had become stalled because the Federations insisted in the meeting of the Machinery held on 8-10-1980 that their demands for payment of minimum wage of Rs. 640/- with minimum increase of 23 per cent in total wage bill and settlement for 3 years were not further negotiable. The re-

presentatives of the employers could not accept this demand.

(c) Discussions have been held by Government with the representatives of the Federations on 12th and 13th November, 1980, over their demands. The Minister of Shipping and Transport appealed to the Federations to defer their strike pending completion of the discussions. In response to the Minister's appeal, the representatives of the Federations have agreed to defer the strike. Further detailed discussions have been held with the Federations concerned at the official level on 17-11-1980 and 18-11-1980, and are schedule to be held at the Minister's level on 26-11-1980.

Raising Communal Incidents in India by Pakistan in International Forum

*53. SHRI SATISH AGARWAL:
SHRI NIHAL SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the fact that one of the leading Pakistan dailies has commented that the communal riots in India may compel the Indian Muslims to demand for a third Pakistan in India;

(b) whether it is also a fact that the foreign affairs ministry of Pakistan had a six hour meeting on 19th August, 1980 to consider the ways and means to raise the question of communal disturbances in India in International forum; and

(c) if so, what steps Government have taken to stop the Pak interference in the internal affairs of India and also to keep the Muslim world informed about the correct happenings in India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The Urdu daily "NAWAI WAKT" of Pakistan in its August 20